

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 67/2001
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017**

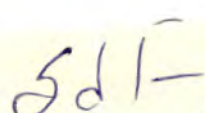
NAME OF THE COMPANY: M/s. Sh. Prabhu DAYal V/s. M/s. Trinity Combine Associates Pvt. Ltd

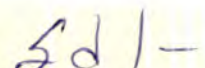
SECTION OF THE COMPANIES ACT: 235

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDERS

Present None. Be listed for 11th July 2017.


(S. K. Mohapatra)
Member [T]


(Ina Malhotra)
Member [J]